

08
06/01/2020


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**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In exercise of powers vested in me and in partial modification of this office earlier order no. 6935-6949/Power/Judl./N-E/KKD/Delhi/2019 dated 30.12.2019, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code 1973 to hear and dispose of bail/urgent applications pertaining to all the Police Stations/Investigating Agencies of Police Districts of North-East District, Delhi, as mentioned against their respective names, in accordance with law for the month of January, 2020 w.e.f. 03.01.2020 to 31.01.2020:-


Sr. No	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Sudhir Kumar Jain, Ld. D&SJ/NE	New Usmanpur, Karawal Nagar, Khajuri Khas & Shastri Park	Sh. Lalit Kumar, ASJ-03/NE	Sh. Sunil Chaudhary, Spl. Judge (NDPS)/NE
2.	Sh. Raghubir Singh, ASJ-02/NE	Gokalpuri, Dayal Pur, Bhajanpura, Investigating Agencies CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Sh. Lalit Kumar, ASJ-03/NE
3.	Sh. Lalit Kumar, ASJ-03/NE	Shastri Park Metro Station, Seelampur & Sonia Vihar	Sh. Sunil Chaudhary, Spl. Judge (NDPS)/NE	Sh. Raghubir Singh, ASJ-02/NE


(SUDHIR KUMAR JAIN)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 29-43 /Power/Judl./N-E/KKD/Delhi/2020 Dated: 06/01/2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (J), Administration Branch, Bail/Filing Section North-East District, Karkardooma Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
9. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. For LAYERS.
11. PS/Reader to the undersigned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi